GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2065 ANSWERED ON 27th July, 2017

ROAD ACCIDENTS

2065. SHRI SUKHBIR SINGH JAUNAPURIA:
SHRI HARISH MEENA:
SHRI RAOSAHEB DANVE PATIL:
SHRI AJAY MISRA TENI:
DR. NARAMALLI SIVA PRASAD:
SHRI GOPAL SHETTY:
SHRI RAHUL KASWAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether highest number of road accidents in the world take place in India, if so, the details thereof along with the total number of persons killed in road accidents during the last three years and current year, State-wise;
- (b) the amount of compensation provided by the Government to the victims during above said period;
- (c) whether fake driving licences is also one of the reasons of deaths in road accidents, if so, the details thereof;
- (d) whether the Government proposes to reduce the number of road accidents to half by the year 2020, if so, the details thereof; and
- (e) the steps taken by the Government to prevent increasing road accidents in the country along with the guidelines issued to State Governments in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) As per the information received from police departments of State/UTs, the information regarding total number of road accidents and persons killed in India during the last three calendar years 2012 to 2014 and current year 2015 State /UT wise is annexed.
- (b) The Motor Vehicles Act, 1988 provides for compensation to Motor Accident Claim Tribunal (MACT) or Civil Court, as the case may be, on the principle of fault/negligence of the driver of the vehicle causing the accident. In such cases, MACT or the Courts award compensation on the merits of each case. Setting up of these courts comes within the purview of the respective State Governments.
- (c) The factors responsible for road accidents are drivers' fault, fault of drivers of other vehicles, defect in condition of motor vehicle, fault of pedestrian, weather conditions, etc. Also, faulty road engineering, lack of road information like signages, signals, road marking,

inadequate planning for pedestrian crossings, underpasses are important reasons for the road accidents.

- (d) & (e) The Government has set the target to reducing road accidents fatalities by 50% by 2020 along with other member countries of the United Nations Organization. The Ministry of Road Transport and Highways has taken a number of steps to prevent such road accidents as per details mentioned under:
 - i. The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- ii. The Government has constituted the National Road Safety Council as the apex body to take policy decisions in matters of road safety.
- iii. The Ministry has requested all States/UTs for setting up of State Road Safety Council and District Road Safety Committees, and to hold their meetings regularly.
- iv. The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on 4 'E's viz. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care.
- v. Road safety has been made an integral part of road design at planning stage.
- vi. Road Safety Audit of selected stretches of National Highways has been taken up.
- vii. High priority has been accorded to identification and rectification of black spots (accident prone spots) on national highways.
- viii. The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs.
- ix. Setting up of model driving training institutes in States and refresher training to drivers of Heavy Motor Vehicle in the unorganized sector.
- x. Advocacy/Publicity campaign on road safety through the electronic and print media.
- xi. Tightening of safety standards for vehicles like Seat Belts, anti-lock braking system etc.
- xii. Providing cranes and ambulances to various State Governments under the National Highway Accident Relief Service Scheme for development on National Highways. National Highways Authority of India also provides ambulances at a distance of 50 Km. on each of its completed stretches of National Highways under its Operation & Maintenance contracts.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2065 ANSWERED ON 27.07.2017 ASKED BY SHRI SUKHBIR SINGH JAUNAPURIA, SHRI HARISH MEENA, SHRI RAOSAHEB DANVE PATIL, SHRI AJAY MISRA TENI, DR. NARAMALLI SIVA PRASAD, SHRI GOPAL SHETTY, SHRI RAHUL KASWAN REGARDINGROAD SAFETY

State/UT-Wise Total Number of Road Accidents and Persons killed during the calendar years 2012 to 2015

Sl.	States/UTs	Accidents				Killed			
No.		2012	2013	2014	2015	2012	2013	2014	2015
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	42524	43482	24440	24258	14964	14171	7908	8297
	Arunachal								
2	Pradesh	251	308	205	284	138	143	119	127
3	Assam	6535	7211	7144	6959	2291	2441	2522	2397
4	Bihar	10320	10200	9556	9555	5056	5061	4913	5421
5	Chhattisgarh	13511	13657	13821	14446	3167	3477	4022	4082
6	Goa	4312	4294	4229	4338	292	266	290	311
7	Gujarat	27949	25391	23712	23183	7817	7613	7955	8119
8	Haryana	10065	10482	10676	11174	4446	4517	4483	4879
9	Himachal Pradesh	2899	2981	3058	3010	1109	1054	1199	1096
10	Jammu & Kashmir	6709	6457	5861	5836	1165	990	992	917
11	Jharkhand	5711	5569	5201	5162	2818	2706	2628	2893
12	Karnataka	44448	44020	43713	44011	9448	10046	10452	10856
13	Kerala	36174	35215	36282	39014	4286	4258	4049	4196
14	Madhya Pradesh	51210	51810	53472	54947	8175	8588	8569	9314
15	Maharashtra	66316	63019	61627	63805	13333	13029	12803	13212
16	Manipur	771	671	743	671	15353	165	168	13212
17	Meghalaya	483	525	542	606	219	130	141	183
18	Mizoram	110	114	132	70	77	97	103	72
19	Nagaland	42	71	305	54	56	30	81	30
20	Odisha	9285	9680	9648	10542	3701	4062	3931	4303
21	Punjab	6341	6323	6391	6702	4820	4588	4621	4893
22	Rajasthan	22969	23592	24628	24072	9528	9724	10289	10510
23	Sikkim	158	244	203	219	55	68	59	70
24	Tamil Nadu	67757	66238	67250	69059	16175	15563	15190	15642
25	Telangana	NA	NA	20078	21252	NA	NA	6906	7110
26	Tripura	888	818	716	647	272	226	188	158
27	Uttarakhand	1472	1297	1410	1523	844	766	878	913
28	Uttar Pradesh	29972	30615	31034	32385	16149	16004	16287	17666
29	West Bengal	12290	12414	12875	13208	5397	5504	5875	6234
	Andaman &	12270	12111	12073	13200	3371	3301	3013	0231
30	Nicobar Islands	236	200	218	258	25	40	23	23
31	Chandigarh	419	410	369	416	136	117	131	129
	Dadra & Nagar								
32	Haveli	85	91	87	69	53	49	59	42
33	Daman & Diu	50	59	39	70	29	31	15	42
34	Delhi	6937	7566	8623	8085	1866	1820	1671	1622
35	Lakshadweep	3	1	1	3	0	0	0	0
36	Puducherry	1181	1451	1111	1530	193	228	151	235
	Total	490383	486476	489400	501423	138258	137572	139671	146133

NA : Not Available